



**Government of Jammu and Kashmir,
Revenue Department, Civil Secretariat,
Jammu/Srinagar**

**Notification
Jammu the 18th February, 2019**

SRO 120 .- In exercise of the powers conferred by section 5 of the Land Revenue Act, Samvat, 1996, and in partial modification of Notification SRO 110 dated 8th February, 2019, the Government hereby direct that for the words "with its headquarters at Leh" the words "with its headquarters at Leh and Kargil" shall be substituted.

By order of the Government of Jammu and Kashmir.

Sd/-

(Shahid Anayatullah) IAS

Commissioner/Secretary to the Government

No:- Rev/S/449/2018

Dated:-18 -02-2019

Copy to the:-

1. Advocate General, J&K, Jammu.
2. Vice Chairman and Director, J&K Institute of Management, Public Administration and Rural Development.
3. Director General of Police, J&K, Jammu.
4. Principal Secretary to the Governor.
5. Principal Accountant General, J&K.
6. All Administrative Secretaries to Government
7. Financial Commissioner, Revenue, J&K, Jammu.
8. Principal Resident Commissioner, J&K Government, New Delhi.
9. Chief Electoral Officer, J&K, Jammu.
10. Divisional Commissioner, Jammu/Kashmir/Ladakh.
11. Chairperson J&K Special Tribunal.
12. All Heads of Departments/Managing Directors.
13. All Deputy Commissioners.
14. Secretary, J&K Public Service Commission.
15. Director Estates, J&K.

16. Director Archives, Archeology & Museums, J&K.
17. Director Information, J&K, Jammu.
18. Secretary J&K Legislative Assembly/Council.
19. Custodian General, J&K, Jammu.
20. Relief and Rehabilitation Commissioner (Migrants), J&K, Jammu.
21. Commissioner Survey and Land Records (Ex-officio Settlement Commissioner, J&K.
22. General Manager, Government Press Srinagar/Jammu.
23. Private Secretary to Advisor (K) to the Governor.
24. Private Secretary to Advisor (G) to the Governor.
25. Private Secretary to Advisor (S) to the Governor.
26. Private Secretary to Advisor (KS) to the Governor
27. Private Secretary to the Chief Secretary.
28. Private Secretary to the Commissioner/Secretary to Government, General Administration Department.
29. Private Secretary to the Commissioner/Secretary to Government Revenue Department.
30. Incharge Website GAD/Revenue Department.
31. Government Order file/stock file.


18.02.2019
(Ghulam Rasool) KAS
Deputy Secretary to the Government
Revenue Department